

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 204
Rest. CP No. (IB)- 57/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Mr. Rakesh Sharma, Sole Prop. M/s Rakesh Traders
...Operational Creditor

Versus

M/s Cosmopolis Interiors Pvt. Ltd. ...Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER


Present Through Video Conferencing: -

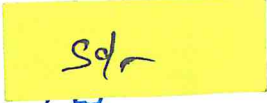
For the Applicant : Gulshan Kumawat, Adv.
Ritesh Kumawat, Adv.

For the Respondent : Harshal Tholia, Adv.

ORDER

Heard Mr. Gulshan Kumawat, Adv. along with Mr. Ritesh Kumawat, Adv. appearing on behalf of the Petitioner. Mr. Harshal Tholia, Adv. appearing on behalf of the Respondent. List the matter on 29.07.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

June 07, 2024